

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 576**  
ANSWERED ON 03.12.2025

**CENTRALLY SPONSORED SCHEMES FOR MINORITIES IN TELANGANA**

576. SHRI KUNDURU RAGHUVeer:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of major Centrally Sponsored Schemes and Central Sector Schemes implemented for the welfare, education and economic upliftment of minority communities across the country particularly in Telangana State;
- (b) the total funds allocated, released, and utilised in Telangana during each of the last three years under the programmes such as Nai Manzil, Nai Roshni, Seekho aur Kamao, PMJVK (Pradhan Mantri Jan Vikas Karyakram) and Pre-Matric and Post-Matric Scholarships;
- (c) whether Nalgonda district has been included under any projects or cluster development initiatives of PMJVK and if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken/being taken by the Government to ensure saturation of minority welfare schemes and improved access in rural and semi-urban areas of Telangana?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d): Ministry of Minority Affairs implements various schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities. A brief on major schemes of the Ministry along with achievements in respect of Telangana State during the last 3 years is as under:

**PMJVK:**

Pradhan Mantri Jan Vikas Karyakram" (PMJVK), a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Supply, Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

The projects are drafted/formulated by the respective State Governments/ UT Administrations. The execution, operation, and maintenance of the project units approved under PMJVK is the sole responsibility of the concerned State Government or Union Territory (UT) Administration, as applicable. The Ministry regularly holds review meetings with State/UT authorities, to assess both the physical and financial progress of allocated projects. Additionally, National Workshops have also been conducted for effective implementation and timely completion of projects under the scheme.

Under the Scheme, no projects have been sanctioned in Nalgonda District of Telangana and no funds have been released to Telangana State during the last 3 years. However, the Ministry is implementing PMJVK Scheme in all Districts of the Country including all the

Aspirational Districts. States/ UTs can propose infrastructure projects in the identified areas where the concentration of minority population is more than 25% in the catchment area (15 KM radius).

## **PM VIKAS:**

Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme aims to promote the socio-economic upliftment of the six notified minority communities through interventions in four major areas: (i) modern and traditional skilling, (ii) women's leadership and entrepreneurship development, (iii) education through the National Institute of Open Schooling (NIOS), and (iv) infrastructure development through the Pradhan Mantri Jan Vikas Karyakram (PMJVK).

The Ministry had implemented various skill development schemes like Seekho aur Kamao, Nai Roshni and Nai Manzil in the past. These schemes were implemented as Central Sector Schemes and no physical/ financial targets were allocated to States/UTs. Besides, under the above mentioned three schemes, no new projects were allocated during last three years (i.e. FY 2022-23, FY 2023-24 and FY 2024-25), as all these three schemes were discontinued and merged into a new PM VIKAS scheme.

The Ministry is ensuring wider access to the PM VIKAS scheme in rural and semi-urban areas by engaging Implementing agencies with a strong grassroots presence. Training centres are being located closer to beneficiary clusters and geo-tagged for transparency. Rural artisans and youth are supported through skilling, NIOS-linked education, and participation in Lok Samvardhan Parvs. These efforts collectively strengthen last-mile delivery and enable greater participation of rural minority communities.

## **SCHOLARSHIP:**

The Ministry has implemented various educational empowerment Schemes for the upliftment of 6 notified minority communities namely, (i) Pre-Matric Scholarship Scheme, (ii) Post-Matric Scholarship Scheme, (iii) Merit-cum-Means based Scholarship Scheme. These schemes have been implemented as Central Sector Schemes and covered School education to Ph.D studies including technical and professional courses.

The Scholarship schemes, however, have not been approved for implementation beyond 2021-22. The details of funds released under the scholarship schemes for the last three years of implementation of the scheme in respect of Telangana are as below:

<b>Scheme-wise Scholarships disbursed in Telangana for AY 2019-20 to AY 2021-22</b>						
<b>Year</b>	<b>Pre-Matric</b>			<b>Post-Matric</b>		
	<b>Fresh</b>	<b>Renewal</b>	<b>Amount (Rs. in Cr.)</b>	<b>Fresh</b>	<b>Renewal</b>	<b>Amount (Rs. in Cr.)</b>
2019-20	82920	88988	60.28	12007	5386	13.9
2020-21	64374	91663	56.6	11273	7099	14.63
2021-22	84319	93252	61.29	12915	7928	16.8
<b>Total</b>	<b>231613</b>	<b>273903</b>	<b>178.17</b>	<b>36195</b>	<b>20413</b>	<b>45.33</b>

**NMDFC:**

National Minorities Development & Finance Corporation (NMDFC) implements its schemes for socio-economic development of “backward sections” among the notified minority communities by providing concessional loan for self-employment income generation ventures across the country. The schemes of NMDFC are implemented through State Channelizing Agencies (SCAs) nominated by respective State Govt./UT Administration, Punjab Gramin Bank, Union Bank of India and Canara Bank. The beneficiaries from the State of Telangana supported through refinance of NMDFC to Canara Bank from 2021-22 to 2024-25 is as under:-

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Amount (in crs.)</b>	<b>No. of Beneficiaries</b>
1.	2021-22	1.55	169
2.	2022-23	6.08	669
3.	2023-24	0.22	35
4.	2024-25	0.04	8

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